

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.1637/2023 - C.1.

Dt. 10 -11-2023

NOTIFICATION No. 05/2023. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri V. V. Ramana Rao, paper promotee from the Unit of the District Judge, Peddapalli is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Court, Sircilla. (vice Smt. Dasari Padma transferred)

Sri M. Krishna, paper promotee from the Unit of the District Judge, Suryapet, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women- Cum- IV Additional District and Sessions Court, Nalgonda (vice Sri J. Kiran Kumar transferred).

Smt. Dasari Padma, Chief Administrative Officer, I Additional District & Sessions Court, Sircilla is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Sircilla (newly sanctioned post)

Sri J. Kiran Kumar, Chief Administrative Officer, Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women- Cum- IV Additional District and Sessions Court, Nalgonda is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Court, Suryapet (post kept vacant).

Sri J. Mohan Das, Chief Administrative Officer, Principal District & Sessions Court, Bhupalapalli. is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Kothagudem (vice Smt. G. Anitha Vani transferred).

Smt G. Anitha Vani, Chief Administrative Officer, Principal District and Sessions Court, Kothagudem is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Bhupalapalli (vice Sri J. Mohan Das transferred).

- i) Sri V. V. Ramana Rao, Sri M. Krishna, Smt. Dasari Padma, Sri J. Kiran Kumar, Sri J. Mohan Das and Smt G. Anitha Vani, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Sircilla, Suryapet, Nalgonda, Bhupalapalli and Bhadradi Kothagudem are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri A. Venugopal, Chief Administrative Officer, I Additional District & Sessions Court, Kothagudem is transferred and posted as Chief Administrative Officer, I Additional District and Sessions Court, Warangal (vice Smt. B. Shobharani transferred)

Smt. B. Shobharani, Chief Administrative Officer, I Additional District & Sessions Court, Warangal is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Hanumakonda (vice Sri N. Ramkoti transferred).

Sri N. Ramkoti, Chief Administrative Officer, Principal District & Sessions Court, Hanumakonda is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Court, Kothagudem (vice Sri A. Venugopal transferred)

Sri P. Ravinder, Chief Administrative Officer, Principal District & Sessions Court, Mulugu is transferred and posted as Chief Administrative Officer, I Additional District & Sessions Court, Siddipet (vice Sri S. Anup Kumar transferred)

Sri S. Anup Kumar, Chief Administrative Officer, I Additional District & Sessions Court, Siddipet is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Mulugu (vice Sri P. Ravinder transferred).

Sri Mohd. Moosa, Chief Administrative Officer, II Additional District & Sessions Court, Khammam is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Narayanpet (post kept vacant).

- i) Sri A. Venugopal, Smt. B. Shobharani, Sri N. Ramkoti, Sri P. Ravinder, Sri S. Anup Kumar and Sri Mohd. Moosa, shall handover charge of their posts to the Senior Superintendent immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Bhadradi Kothagudem, Warangal, Hanumakonda, Mulugu, Siddipet and Khammam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- Smt G. Anitha Vani, Sri A. Venugopal, Sri P. Ravinder, Sri J. Kiran Kumar and Sri Mohd. Moosa, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request


REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Bhadradi Kothagudem, Warangal, Hanumakonda, Mulugu, Siddipet, Khammam, Sircilla, Suryapet, Nalgonda, Bhupalapalli, Karimnagar and Peddapalli.
3. The I Addl. District & Sessions Judge, Kothagudem.
4. The I Addl. District & Sessions Judge , Warangal.
5. The I Addl. District & Sessions Judge , Sircilla.
6. The I Additional District & Sessions Judge, Siddipet
7. The I Additional District & Sessions Judge, Suryapet
8. The II Addl. District & Sessions Judge, Khammam.
9. The Special Sessions Court for Fast Tracking the Cases relating to Atrocities against Women- Cum- IV Additional District and Sessions Court, Nalgonda
10. The District Treasury Officer, Bhadradi Kothagudem, Warangal, Hanumakonda, Mulugu, Siddipet, Khammam, Sircilla, Suryapet, Nalgonda, and Bhupalapalli.

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